

vention of these breaches in railway lines as well as damage to bridges have been implemented?

**SHRI SHAH NAWAZ KHAN:** I cannot say if all the recommendations have been implemented but most of the recommendations have been implemented.

**SHRI S. C. DEB:** In one particular bridge in N.E. Railway between Thakurganj and Taibpur there were five times breaches in one month. Had the authority gone into the matter and found out the real causes of this dislocation?

**SHRI SHAH NAWAZ KHAN:** That must have been a particularly bad section and the flood must have concentrated there.

**SHRI V. PRASAD RAO:** If at least the major part of the recommendations is being implemented, will the Minister kindly explain how the other day the accident near Igatpuri happened because it is one of the recommendations that regular watch should be kept and regular patrolling should be carried out on every important Railway and in every important part of the Railways that is subject to these floods?

**SHRI SHAH NAWAZ KHAN:** An enquiry is being conducted into that accident and I would not like to say anything with regard to that.

#### DEVELOPMENT OF LAND ACQUIRED BY GOVERNMENT IN DELHI

\*317. **SHRI JUGAL KISHORE:** Will the Minister of HEALTH be pleased to state:

(a) the total area and the names of the owners of the land acquired since 1st April, 1951 and proposed to be acquired under the Land Acquisition Act and the Uttar Pradesh Town Improvement Trust Act as extended to the Union Territory of Delhi;

(b) the actual area developed by Government;

(c) the total area lying undeveloped and the date since when it is lying so undeveloped; and

(d) the time likely to be taken by Government to develop the entire land so acquired under the various notifications?

**THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR):** (a) to (d). A statement is laid on the Table of the Sabha. [See Appendix XIX, Annexure No. 37.]

**SHRI JUGAL KISHORE:** Is it a fact that the land proposed to be acquired by the Government is being taken to make a lay-out for 3,000 acres of land as an integrated whole?

**SHRI D. P. KARMARKAR:** Yes, it is a fact that part of the land which is proposed to be acquired is 3,069.78 acres. That is only part of the land proposed to be acquired.

**SHRI JUGAL KISHORE:** Does this acquisition of land of about 3,097 acres fit in with the plan of making an integrated whole?

**SHRI D. P. KARMARKAR:** I am sorry I cannot follow. The information in the statement is so exhaustive that if my hon. friend delves through that, may be I shall be able to answer all his supplementaries.

**MR. CHAIRMAN:** He says that he has given an exhaustive statement which will answer all your questions.

**SHRI JUGAL KISHORE:** I have the plan of the place which shows not an integrated whole.

**SHRI D. P. KARMARKAR:** It might be an incorrect plan that he is holding. I can't vouch for his plan.

**SHRI JUGAL KISHORE:** Is it not a fact that a single colonising concern—D.L.F.—will be benefited as a result of the acquisition of this area of land including the land covered by Baikunth colony?

**SHRI D. P. KARMARKAR:** We have given all information including the names of parties whose lands we are acquiring. I shall be grateful if my friend reads all that—that is about 12 pages. In fact we have given more information than perhaps asked for,

the name of the parties, amount of land acquired and why we require that etc.

MR. CHAIRMAN: You thought that you had given a long statement and that there would be no questions?

SHRI D. P. KARMARKAR: It is a long statement containing all information.

SHRI JUGAL KISHORE: Has the Government's attention been drawn to an article in the paper 'Nawjawan Mazdur' Delhi, dated 28-11-57, regarding the acquisition of colony lands and sanction of lay out?

SHRI D. P. KARMARKAR: I cannot catch him. For shortage of time, I shall meet him immediately after Question Hour. The whole statement is really much more exhaustive.

#### KANDLA PORT

\*318. SHRI N. R. MALKANI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the total cargo handled by the Kandla Port (Kutch) in August, September and October, 1957 respectively exclusive of oil cargo;

(b) the States which have so far utilised Kandla port for their trade; and

(c) whether any modern facilities for lifting cargo have been provided in the new port?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI LAL BAHADUR): (a) A statement is laid on the Table of the Sabha.

(b) Rajasthan, Bihar, Punjab, Uttar Pradesh and Bombay.

(c) Yes, Sir.

#### STATEMENT

Total cargo handled by Kandla Port during August, September and October, 1957.

The total cargo handled by the Port of Kandla during August, September

and October 1957, excluding oil, is as under:—

Month	Total cargo handled (In tons)
August 1957	.. 57,106
September 1957	.. 24,077
October 1957	.. 27,447
<b>TOTAL</b>	<b>.. 1,08,630</b>

SHRI N. R. MALKANI: Is it a fact that four berths now opened in this port are able to handle five boats at a time alongside and load and unload 30,000 to 40,000 tons per week?

SHRI LAL BAHADUR: That is correct, Sir.

SHRI N. R. MALKANI: Is it also a fact that for the last month or the previous month, hardly four to five boats touched this new port, while 25 to 30 boats could have touched this port and all that cargo could have been handled by this port?

SHRI LAL BAHADUR: That is also quite correct. But the point is, if the traffic is not available, well, what can we do? I mean nothing special can be done. For the information of the hon. Member I may say that even berths in Bombay and Calcutta Ports are lying vacant all these days, for the last one month or so.

SHRI N. R. MALKANI: Is it not a fact that the bulk of the cargo is owned by Government in the public sector and Government could very easily direct all this cargo to be handled through this port, at least from the zone which is allotted to this port?

SHRI LAL BAHADUR: That is true, but it is not the Transport Ministry which generally imports goods and cargo from other countries. Other Ministries are primarily doing that and we have been requesting the other Ministries to help us in this matter. Recently, there had been a discussion especially with the Commerce Ministry and the Railway Ministry and it is hoped that it would be possible to divert some goods to the Kandla port.